RAJYA SABHA

Friday, the 3rd May, 1963/the 13tJi Vaisakha, 1885 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

SHORT NOTICE QUESTION AND **ANSWER**

-^FIXATION OF PRICES UNDER THE SUGAR (CONTROL) ORDER

- 3. SHRI A. B. VAJPAYEE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government have received any representations from the owners of sugar factories in East U^tar Pradesh and North Bihar alleging regional discrimination in the fixation of prices under the Sugar (Control) Order, 1963; and
- (b) if so, what is Government's reliction to those representations?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) There has been no discrimination against factories in Eastern Uttar Pradesh and North Bihar in the matter of fixation of exfactory price of sugar.

PAPER LAID ON THE TABLE

MR. CHAIRMAN: Shrimati Soun-daram Ramachandran. She is also not here. had to make a statement.

SHRI R. S. DOOGAR (West Bengal): Sir, she will make the statement a little later. Probably she has Questions in the other House.

+ The questioner (Shri A. B. Vajpayee) was absent. The answer was laid on the Table of the House. 169 RS—1

Ma. CHAIRMAN: It is not proper. Anyway, let us pass on to the next item.

ANNUAL REPORT AND ACCOUNTS (1961-62) OF THE COAL BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, on behalf of Shri K. D. Malaviya, I beg to lay on the Table a copy of the Annual Report and Accounts of the Coal Board for the year 1961-62. [Placed in Library. See No. LT-1282 63.]

LEAVE OF ABSENCE TO MOULANA ABDUL SHAKOOR

MR. CHAIRMAN: I have to inform Members that the following letter dated the 19th April, 1963, has been received from Moulana Abdul Shakoor:

"As previously intimated to you,I am confined to my bed. I had a heart attack and was admitted to the Victoria Hospital, Ajmer, last month. I have been advised by the Doctor to take complete rest for some time more

It would, therefore, not be possible to attend the Session of the Rajva Sabha which is to commence on 22nd April, 1963."

Is it the pleasure of the House that permission be granted to Moulana Abdul Shakoor for remaining absent from all meetings of the House during the current Session?

No hon. Member dissented.

MR. CHAIRMAN: Permission to remain absent is granted.